

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 21.3.2002

CP No.29/2001 (OA No.6/94)

Karan Singh s/o Shri Sultan Singh r/o Sekhisar House,
Station Road, Sikar.

..Petitioner

Versus

1. Mr. B.N.Sen, Secretary, Ministry of Communication, Department of Post, New Delhi.
2. Mr. Manu Vyas, Postmaster General Rajasthan, Western Region, Jodhpur.
3. Mr. Alok Sharma, Director, Postal Services Rajasthan, Western Region, Jodhpur.
4. Mr. S.L.Saini, Superintendent of Post Offices, Sikar Division, Sikar.

.. Respondent-contemnors

None present for the petitioner

Mr. Arun Chaturvedi, counsel for the respondent-contemnors

CORAM:

Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. J.K.Kaushik, Member (Judicial)

ORDER

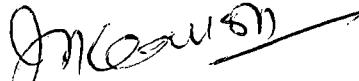
Per Hon'ble Mr. H.O.Gupta, Member (Administrative)

This Contempt Petition has been filed for wilfully disobeying the order dated 25.1.2001 passed by this Tribunal in OA No. 6/94.

2. The learned counsel for respondent-contemnors, during the course of hearing, produced a Memo No.B-210 dated 23.1.2002 signed by the Superintendent of Post

Offices, Sikar Division, Sikar. He submitted that it may be seen from the said Memo that the respondents have complied the order of the Tribunal and, therefore, this Contempt Petition is not maintainable.

3. In view of above submissions and on perusal of the Memo dated 23.1.2002, we are of the view that this Contempt Petition is now not maintainable and, therefore, dismissed. Noticees are discharged. No order as to costs.



(J.K. KAUSHIK)

Member (Judicial)



(H.O. GUPTA)

Member (Administrative)